

Sl. No.	Name of the Scheme	Broad Objective	Extent of funding by Government of India	Status	Amount Released
2.	National Parks and Sanctuaries	Development of National Parks and Sanctuaries	100%	Ongoing	19.81
3.	Eco Development Around National Parks and Sanctuaries	Provide alternate sustenance to communities living on fringes of National Parks	100 NR 50% R	Ongoing	6.54
4.	Project Elephant	To ensure longterm survival of elephants	100% NR 50% R	Ongoing	288.60
5.	Nokrek Biosphere Reserve	Implementing the Management Action Plan for Nokrek Biosphere Reserve	100%	Ongoing	3.79

R – Recurring

NR – Non-recurring

Development of Sheep, Goats and Rabbits

ment of sheep, goats and rabbits is enclosed.

4828. PROF. SAVITHRI LAKSHMANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the composition of the reconstituted Central Advisory Committee for development of sheep, goats and rabbits;

(b) the functions of the Committee;

(c) whether the Government have received any suggestion from the Committee after its reconstitution; and

(d) the expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) A *Statement* showing the composition of the reconstituted Central Advisory Committee for develop-

(b) The functions of this Committee are as under:—

(i) To advise the Central Government of various development programmes relating to sheep, goat and rabbit.

(ii) To review the on-going research and development activities relating to sheep, goat and rabbit and to suggest ways to improve these activities.

(iii) To consider matters concerning grading and processing of wool and its utilisation.

(iv) To consider problems of marketing of sheep, goat and rabbit and their produce.

(v) To consider the policies relating to import/export of sheep, goat and rabbit and their produce.

(c) Yes, Madam.

(d) There has been no expenditure.

STATEMENT

Composition of Central Advisory Committee for Development of Sheep, Goat & Rabbits

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|-----|---|-----|--|
| I. | Dr. Balram Jakhar,
Agriculture Minister | : | Chairman |
| II. | Shri Arvind Netam,
Minister of State (A&C) | : | Vice-Chairman |
| III | Members | : | Representatives from Parliament |
| | | 3. | Sh. K.D. Sultanpuri,
MP (Lok Sabha). |
| | | 4. | Sh. Ram Naresh Singh,
MP. (Lok Sabha) |
| | | 5. | Sh. Gundappa Korwar,
MP (Rajya Sabha) |
| | | | Representatives of Central Government |
| | | 6. | Secretary, Deptt. of Animal Husbandry &
Dairying. |
| | | 7. | Secretary, Ministry of Textiles,
New Delhi. |
| | | 8. | Secretary, Ministry of Rural Development. |
| | | 9. | Representative of Ministry of Environ-
ment & Forest. |
| | | 10. | Animal Husbandry Commissioner,
Deptt. of Animal Husbandry & Dairying. |
| | | 11. | Joint Secretary (Animal Husbandry). |
| | | 12. | Representative of Planning Commission. |
| | | 13. | Secretary, Wool Board
(Ministry of Textiles), Jodhpur. |
| | | | Representative of Indian Council of
Agricultural Research |
| | | 14. | Deputy Director General
(Animal Sciences). |
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15. Director, Central Sheep and Wool Research Institute, Avikanagar,

Representatives of State Government

(a) Director of Animal Husbandry/ Sheep

16. Jammu & Kashmir
17. Uttar Pradesh
18. Himachal Pradesh
19. Madhya Pradesh

20. Haryana

21. Rajasthan

22. Karnataka

23. Tamil Nadu

(b) Managing Directors of State Sheep & Wool Boards/ Corporations

24. Gujarat

25. Maharashtra

26. A representative of Khadi and Village Industry Commission

27. A representative of All India Handloom and Handicrafts Board

Representatives of Trade

28. One representative of Indian Woollen Mills Federation

29. One representative of the All India Wool Trade Federation

30. One representative of meat exporters

Non-Officials representing the interests of Sheep, Goat and Rabbit Breeders

31. Shri Brijnder Singh, 7-A, Mansarowar, Meerut (U.P.)

32. Shri Ram Sawroop Mukul, Civil Lines, Tonk (Rajasthan)

33. Shri Ramdev Singh Birarania, Surendra Bhawan, Palsana, Distt. Sikar (Rajasthan).
34. Shri Dev Raj Singh Negi, V & P.O. Kalpa, Distt. Kinnaur (H.P.)
35. Shri Jagdev Panda,
Chairman
The Orissa Agro-Industries Corporation Ltd.,
Quarter No. III, R-21, Bhubneswar.

IV. Member Secretary : Joint Commissioner (Sheep),
Deptt. of Animal Husbandry & Dairying,
ND.

Punnayya Committee

4829. SHRI DATTATRAYA BANDARU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have accepted all the recommendations of the Punnayya Committee; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). According to the information furnished by the University Grants Commission, the Commission considered the report of the Punnayya Committee at the Commission's meeting held on 2nd February, 1994 besides being discussed in a meeting of the Vice-Chancellors of the Central Universities. The UGC have informed that the report of the Committee, together with their views, has been sent to Vice-Chancellors of the Central, State and deemed to be universities as also

to the State Governments/Union Territory Administrations for consideration and adoption of recommendations relevant to them. The Government has not received any proposal from the UGC with reference to the recommendations. The Government would take a view on the recommendations when appropriate proposals are received by the Government from the Commission.

Purchase of Electric Engines of 6000 HP Capacity

4830. SHRI SUDHIR GIRI:
SHRI SANAT KUMAR
MANDAL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have floated a global tender for the purchase and import of 6,000 HP AC locomotive engines;

(b) if so, the rationale behind this import, when the Chittaranjan Locomotive Works (CLW) had one of the World's largest manufacturing facilities and par-